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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No.258/252/HDB/2017	
NAME OF THE COMPANY	Infodat Technologies (India) Private Limited	
NAME OF THE PETITIONER(S)	Infodat Technologies (India) Private Limited	
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Name of the Counsel(s)	Name of the Counsel(s) Designation	Name of the Counsel(s) Designation E-mail & Telephone No.

Heard Shri Avinash Kumar Dubey, Learned Counsel for the Applicant.

Post the case on 04.02.2018.

Member (T)

Member (J)

Binnu